## NATIONAL COMPANY LAW TRIBUNAL **CHENNAI BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/11/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/35/2016

NAME OF THE PETITIONER(S)

: P. Krishna Moorthy & 5 Others

NAME OF THE RESPONDENT(S)

: Thirumangalam Janopakara Permanent Fund Ltd & 7 Ors

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

**DESIGNATION** 

**SIGNATURE** 

REPRESENTATION BY WHOM

Y. Y. MALINI

(For B+Dhanaraj)

Course for 21-3, 6,8, 16-18

2 K. RAMASAMY (For Mr. K. Reomusemy)

## ORDER

Representing counsel for petitioner present. Representing counsel for R1 to R3, R6 to R8 and R16 to R18 present. Counsel for petitioner is directed to bring the Sr. Counsel to assist the Bench regarding the particulars of LRs of the deceased R3, R4 & R5 by the next date of hearing, failing which appropriate order will be passed. Put up on 19.12.2016 at 10.30 A.M.

(Ch. Md. Sharief Tarig)

Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)